

ITEM NO.101(MM) COURT NO.1 SECTION XIV-A
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2357/2017

GOVT. OF NCT OF DELHI

Appellant(s)

VERSUS

UNION OF INDIA

Respondent(s)

([TO GO BEFORE THREE HONBLE JUDGES] [TOP OF THE BOARD])

Date : 18-02-2020 This appeal was taken up on mentioning today.
CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT

For Appellant(s) Mr. K. V. Vishwanathan, Sr. Adv.
Mr. Shadan Farasat, Adv.
Mr. Eklavya Dwivedi, Adv.
Mr. Pratee Chadha, Adv.
For Mr. Chirag M. Shroff, AOR

For Respondent(s) Mr. Sanjay Jain, ASG
Mr. R. Bala, Sr. Adv.
Ms. Binu Tamta, Adv.
Mr. Rajat Nair, Adv.
Mr. Vidur Mohan, Adv.
Mr. Padmesh Mishra, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Sourabh Mishra, Adv.
Mr. B. V. Balaram Das, AOR

Mr. K. R. Sasiprabhu, AOR
Mr. Vishnu Sharma, Adv.

Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of Mr. K. V. Vishwanathan, learned senior counsel appearing for the appellant, list the matter after the ensuing Holi Holidays, 2020.

(SANJAY KUMAR-II)
AR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR